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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 159/2006
OA 2360/2004

New Delhi, this the 16th day of May 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Smt. Ramesh, wife of Late Shri Bishamber working as
a part time sweeper-cum-Frash in the O/o S.R.O. RMS 'SH' Dn,
Hapur under Supdt. RMS 'SH' Dn. Saharanpur & the P.M.G.
Bareilly Region, Bareilly,
Address for service of notices

C/o Shri Sant Lal Advocate CAT Bar Room New Delhi-1.

...Petitioner.

(By Advocate Shri Sant Lal)

VERSUS

1. Shri U. Sreenivasa Raghavan,
Secretary, M.O. Communications & I.T.
Dept. of Posts, Dak Bhawan, New Delhi - 110 001.
2. Shri R.R. Pratap Singh, Postmaster General,
Bareilly Region, Bareilly - 243001.
3. Shri Satya Prakash, Supdt. RMS,
'SH' Division Saharanpur - 274001.

...Respondents.

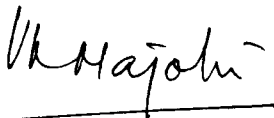
O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-

Learned counsel for applicant seeks and is allowed to withdraw present
CP with liberty to resort to appropriate legal proceedings.


(Mukesh Kumar Gupta)
Member (J)

/gkk/


(V.K. Majotra)
Vice-Chairman (A)